

monitoring of implementation of projects. Measures have been taken to expedite land acquisition, shifting of utilities, etc. Projects are periodically reviewed at field and headquarters.

Award for central road projects through E-tendering

1804. SHRI A. ELAVARASAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has asked the States to award works for central road projects through e-tendering, the model recently adopted by NHAI to check corruption;

(b) if so, the details thereof;

(c) whether the move would help to check corruption during bidding process and also reduce costs manpower requirements; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) All the State Governments have been advised to adopt e-tendering procedure for free, fair, transparent and fearless participation by bidders for execution of Road and Bridge works on National Highways and Centrally financed schemes. They have further been conveyed that after 01/01/2012, the expenditure incurred on any work in which e-tendering has not been followed will not be entertained for reimbursement by the Ministry of Road Transport & Highways. The procedure of e-tendering has been adopted for better transparency and reduced tender cycle-time; speeding up pre-qualification and evaluation procedure. This is also expected to result in reducing the labour intensive tasks of receiving bids and is reducing the cost of participation, improved bidder response and increased efficiency. The bidders can even see their status in each tendering process and this improves the audit trail and transparency of the tendering process.

Removal of Sarhaul Toll plaza

†1805. SHRI JAIPRAKASH: Will the Minister of ROAD TRANSPORT & HIGHWAYS be pleased to state:

(a) whether any request has been made to Government on behalf of Haryana Government or the public of the area to close Sarhaul Toll Plaza made on Delhi-Gurgaon Expressway in order to solve the problems being caused by it;

†Original notice of the question was received in Hindi.

(b) if so, whether Government has considered these requests; and

(c) if so, by when Government is likely to pronounce its decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir.

(b) and (c) Does not arise.

Targets for development of national highways

1806. SHRI RAM KRIPAL YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the target fixed for development of National Highways under NHDP during current financial year i.e. 2011-12 and status of the same;

(b) the phase presently running under this NHDP scheme;

(c) the number of projects that have been taken over under NHDP in Bihar in all phases till now and what are their status; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) 2500 km have been targeted for completion during the year 2011-12 for development of National Highways under NHDP and 822.3 km has been completed up to October, 2011.

(b) Phase-wise status of NHDP is given in the Statement-I (See below).

(c) and (d) 31 projects have been awarded under NHDP so far in Bihar and 07 projects are yet to be awarded. Details are given in the statement-II.

Statement-I

Overall status of NHDP

Status as on 31.10.2011

NHDP Phases	Total Length in km	Length Completed in km	Length under Implementation in km	To be awarded in km
1	2	3	4	5
I				
GQ, EW-NS corridors, Port connectivity & others	7,522*	7454	68	-